

(6) खुले खनिज लोहे के निर्यात का सुविधा के लिए विशाखापत्तनम पर बाह्य हारबर ।

(7) मारमोसा पत्तन का आधुनिकीकरण ।

(8) तूतीकोरीन और मंगलोर पर महेरे सागर हारबर ।

(9) पत्तनों का पूंजीगत निकर्षण की आवश्यकताओं की पूर्ति के लिए केन्द्रीय निकर्षण संग्रह ।

(10) बड़े पत्तनों के अलावा अन्य पत्तनों का विकास ।

2. T)ock expansion and Ballard Pier Extension Scheme at Bombay.

3. Setting up of a Satellite Port to-Bombay at Mhava-Sheva.

4. Madras Outer Harbour Project with an Oil Dock and Iron Ore handling facility.

3. Cochin Oil Dock Project.

6. Outer Harbour at Vishakhapatnam to facilitate bulk export of Iron Ore.

7. Modernisation of the Mormugao Port

8. Deep Sea Harbours at Tuticorin and Mangaiori..

9. Central Dredging Organisation to meet the capital dredging requirements of the ports,

10. Development of ports other than major ports.

f [THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND SHIPPING AND TRANSPORT (SRI K. RAGHURA- MAIAH): (a) N >, Sir. According to present estimate? the sea-borne trade of India in the yea 1974^{is} expected to be of the order of 86 million tonnes, inclusive of the traffic car- ried by coastal shipping.

(b) Maximum efforts are being made to acquire as much additional shipping tonnage as possible to reach Fourth Plan target of 4 million GRT. During the first year of the plan i.e. 1969-70, additional net tonnage to the extent of 1.82 lakhs GRT was acquired which includes 1 one tanker of 87,100 DWT and one bulk carrier of 85,001 DWT. Furthermore orders have already been placed for 6.46 lakhs GRT including another tanker and two more bulk carriers of the same size and also an Ore-Oil-Bulk carrier of about 100,000 DWT. Orders for acquiring more tonnage will be placed in subsequent years.

Moreover, provision has been made in the Fourth Plan for port development projects to allow for deeper draft, mechanical handling facilities for clearing cargo in bulk and to facilitate quicker turn-round of ships at the major ports.

(c) Presumably the Member is referring to the provision in the Fourth Plan for development of ports which now stands at Rs. 300 crores. The amount is proposed to be utilised, *inter alia*, to execute the important scheme mentioned below :

1. Construct 101 of a dock system at Haldia Port.

[] English translation. 4—

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CODE OF CONDUCT FOR MINISTERS

679. SHRI THILLAI VILLALAN :

SHRI KANCHI KALYANASUN- DARAM:

SHRI T. K. SRINIVASAN :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there is any proposal under Government's consideration to formulate any uniform code of conduct for Ministers ; and

(b) if so, what are the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) On the recommendations of the Santhanam Committee a Code of Conduct for Ministers at the Centre has been adopted already. A copy thereof was laid on the Table of the House on 20-11-1964

जम्मू और कश्मीर से पाकिस्तानी मार्कों के हथियारों का बरामद होना ,

680. श्री सुन्दर सिंह भंडारी :

श्री लाल आशुतोषी :

श्री जगदीश प्रसाद माथुर :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) गत एक वर्ष में और अब तक पाकि-स्तानी मार्कों के हथियार जम्मू और कश्मीर

राज्य में किन-किन स्थानों पर कितनी-कितनी मात्रा में पकड़े गये हैं;

(ख) किन-किन स्थानों पर अनधिकृत हथियार बनाने वाले कितने-कितने कारखानों का पता लगाया गया; और

(ग) पाकिस्तानी हथियार रखने अथवा अनधिकृत हथियार बनाने के मामले में 1969 के वर्ष में कितने व्यक्ति गिरफ्तार किये गये ?

"ARMS BEARING PAKISTANI MARKINGS RECOVERED FROM JAMMU AND KASHMIR"

630. SHRI SUNDAR SINGH BHAN-DARI :

SHRI LAL K. ADVANI :

SHRI JAGDISH PRASAD MATHUR :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the names of the places in the State of Jammu and Kashmir from where arms with Pakistani markings have been recovered during the last one year and so far and the quantity of such arms recovered from each of these places;

(b) the names of the places where unauthorised arms factories have been unearthed alongwith the number of such factories at each place; and

(c) the number of persons arrested during the year 1969 for keeping Pakistani arms or for being engaged in the unauthorised

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) से (ग) सूचना एकत्र की जा रही है और सदन के पटल पर रख दी जाएगी ।

manufacture of arms ?]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to(c) Information is being collected and will be laid on the Table of the House.]

NAXALITE ATTACK ON R. G. KAR COLLEGE HOSPITAL, CALCUTTA

681. SHRI M. K. MOHTA : Will the Minister of HOME AFFAIRS be pleased to state :

■ [] English translation.

(a) whether it is a fact that on the 20th April, 1970 Naxalite students ransacked the office of the Principal of R. G. Kar College Hospital, Calcutta and damaged the office property and the building;

(b) whether it is also a fact that these students then attacked police and the public with bombs and other weapons and that the police had to open fire on the violent mob of Naxalite students;

(c) whether Government had ordered any enquiry into the incidents; and

(d) if so, the details thereof and the action taken by Government as a result thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (d) On 20th April, 1970, some extremist students ransacked the office of the Principal of R. G. Kar Medical College and caused damage to the property. The students also set fire to three State Buses and on intervention by police attacked them with bombs whereupon the police opened fire. 41 persons were arrested and two cases are under investigation.

SUPERSESSION OF SCHOOL AND COLLEGE MANAGING COMMITTEES IN WEST BENGAL

682. SHRI PRANAB KUMAR MUKHERJEE : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to State :

(a) the number of managing committees of schools and colleges in "West Bengal which were superseded during the period from April, 1969 to February, 1970;

(b) the reasons for such supersession; and

(c) the number of schools and colleges in which administrators were appointed in place of Managing Committees during the said period ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : (a) to (c) The required information is being collected from the Government of West Bengal and will be laid on the Table of the Sabha as soon as possible.